

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-107
IA-832/2021
IN
IB-1443(ND)/2019

IN THE MATTER OF:

M/s. Elite Steels Pvt. Ltd.

Vs.

M/s. Growthways Trading Pvt. Ltd.

...FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 25.03.2021

CORAM:

DR. DEEPTI MUKESH

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent :

ORDER

New IA-832/2021

Counsel for respondents no. 1 & 2 undertake to file reply. Let the copy of the application be served again to the counsels for respondents no. 1 & 2. List the matter on 27.04.2021.

— Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sdr

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

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ORDER

New IA-1344/2021:-

This is an application filed by the RP for taking on record the amended memo of parties in IA-2089/2020. The same is taken on record. Notice to non-applicants. IA stands **disposed of**.

— Sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)